

**Institution, Disposal, Pendency and Case Clearance Rate in the Subordinate Courts of Odisha
from 01.01.2021 to 31.12.2021**

Months	Opening Balance			Institution			Disposal			Pendency			Case Clearance Rate of disposal w.r.t. institution		
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
January	342356	1249894	1592250	7296	28453	35749	1808	11362	13170	347792	1266989	1614781	24.78	39.93	36.84
February	347792	1266989	1614781	6197	30954	37151	2426	16151	18577	350807	1286107	1636914	39.15	52.18	50.00
March	350807	1286107	1636914	9306	31469	40775	4921	14490	19411	355192	1303086	1658278	52.88	46.05	47.61
April	355192	1303086	1658278	6701	24796	31497	5622	13866	19488	356271	1314016	1670287	83.90	55.92	61.87
May	356271	1314016	1670287	2246	14888	17134	1255	6029	7284 **	357262	1322875	1680137	55.88	40.50	42.51
June	357262	1322875	1680137	3958	23051	27009	686	11622	12308	360534	1334304	1694838	17.33	50.42	45.57
July	360534	1334304	1694838	6125	35974	42099	3926	11164	15090	362724	1358566	1721290	64.10	31.03	35.84
August	362724	1358566	1721290	7060	32362	39422	2956	14582	17538	366828	1376346	1743174	41.87	45.06	44.49
September	366828	1376346	1743174	7401	42134	49535	8359	26263	34622	364027	1390059	1754086	112.94	62.33	69.89
October	364027	1390059	1754086	5960	26993	32953	4930	15657	20587 #	365087	1403617	1768704	82.72	58.00	62.47
November	365087	1403617	1768704	6639	29406	36045	6630	18957	25587	365096	1414066	1779162	99.86	64.47	70.99
December	365096	1414066	1779162	8018	37423	45441	10169	24757	34926	362945	1426732	1789677	126.83	66.15	76.86
Total				76,907	3,57,903	4,34,810	53,688	1,84,900	2,38,588						

Institution of Criminal cases increased due to filing of 33,974 nos. of cases under M.V.Act.

** Disposal from January to August decreased due to Covid-19 restrictions.*

*** Less disposal than previous month on account of Summer Vacation.*

Less disposal than previous month on account of Durga Puja Holidays.

One working day consists of 6 working hours.

Average loss of working days in 2021 was 105 days (74.5 days due to Covid-19 restrictions & 30.5 days due to cease work).

Average working strength of judicial officers against average sanctioned strength of 962 in 2021 was 767.

So, cumulative loss of judicial hours of all Courts in 2021 is $6 \times 105 \times 767 = 4,83,210$ hours .

(Working hours lost due to Covid-19 is $6 \times 74.5 \times 767 = 3,42,849$ hrs & Working hours lost due to Cease work is $6 \times 30.5 \times 767 = 1,40,361$ hrs)